CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 303/TT/2013

Date: 6.6.2014

To The Deputy General Manager, Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject: Transmission Tariff for (I) 765/400KV, 1500 MVA ICT-1 along with associated bays at Jabalpur Pooling S/S (New) and (2) 400 KV D/C (Quad) Jabalpur Pooling S/S (New)-Jabalpur (Existing) S/S T/L along with associated bays under Transmission System for Phase-1 Generation projects in Orissa-part B in Western Region

Sir,

Please furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 27.6.2014:-

- (a) Actual date of commercial operation of the assets covered in the petition;
- (b) Capital cost benchmarking date;
- (c) Documentary proof for ROW problem;
- (d) Norms adopted by the petitioner along with justification, in respect of cost for associated allied works and mandatory spares in respect of the following items:-
 - (i) Total sub-station equipments;
 - (ii) Structure for switchyard;
 - (iii) Bus bars/ conductors/ insulators
 - (iv) Control, Relay & Protection panel
 - (v) Switchgear
 - (vi) Outdoor lighting
 - (vii) Emergency DG set
 - (viii) Auxiliary System
 - (ix) PLCC
 - (x) Hardware fittings
 - (xi) Total transmission line material
 - (xii) Conductor

(e) Reasons for huge variation in cost in respect of the following:

- (i) Asset-1: Total preliminary work and land and total civil works
- (ii) Asset-2: Total preliminary work and total civil works.

- (f) Values of indices as on the date of investment approval, date of order and date of commencing to arrive at reasons for variation of hard cost;
- (g) The details of other parts of the scheme and their commissioning schedule;
- (h) How the ICTs were commissioned, i.e. which lines were used for their charging and how these ICTs will be useful (loading) if other lines, namely Dharamjaygarh-Jabalpur is not commissioned?
- (i) Status of IPPs and their commissioning schedule for which their system was planned.

Yours faithfully,

Sd/-(Dr. P.K. Sinha) A C (Legal)